

PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

SUB: E-COURTS PROJECT – Imparting two days training in Free and Open Source Software (FOSS) Applications like “Ubuntu Linux Operating System” and “Libre Office suite applications” to all the Judicial Officers working in the State of Telangana and in the State of Andhra Pradesh at their respective District Head Quarters – Nomination of Judicial Officers and sparing the services of Master Trainers as Resource Persons as per Schedule – **ORDERS - ISSUED.**

REF: Letter ROC.No.1907/2014/APJA-Sec'bad, dated 18.11.2014 from the Director (FAC), Andhra Pradesh Judicial Academy, Secunderabad, received through fax.

ORDER ROC.NO.7094/2014-B.SPL. DATED: .11.2014

The High Court is pleased to pass the following order:

All the Unit Heads in the State of Telangana and in the State of Andhra Pradesh, are hereby directed to nominate all the Judicial Officers working in their Unit to participate in two days training programme in Free and Open Source Software (FOSS) Applications like “Ubuntu Linux Operating System” and “Libre Office Suite Applications” at the District Headquarters of each district in four spells as mentioned against their District and also directed to relive the Master Trainers working in their Unit for conducting the training programmes as per the schedule mentioned below.

SPELL – I
ON 29.11.2014 & 30.11.2014

UNIT / DISTRICT	MASTER TRAINER 1	MASTER TRAINER 2
	Sarvasri	Sarvasri
V Foundation Course Trainee District Judges of A.P.J.A, Secunderabad.	SRI B.V.L.N.CHAKRAVARTHY, Additional Chief Metropolitan Magistrate for trial of Satyam Scam Cases, Hyderabad – cum – XXI Additional Chief Metropolitan Magistrate, Hyderabad.	SMT D.VAROODHINI, II Additional Junior Civil Judge – cum - XV Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.
XVIII Basic Course Trainee Junior Civil Judges of A.P.J.A, Secunderabad.	SRI D.HEMANTH KUMAR, XIII Addl. Chief Metropolitan Magistrate, Hyderabad	SRI S.NAGESHWARA RAO, Junior Civil Judge, Ibrahimpatnam, Rangareddy District.
Guntur	SRI A. SATYANAND, IV Addl. Senior Civil Judge, Guntur.	SRI P.GOVARDHAN, Special Judicial Magistrate of First Class (Excise Court), Guntur.
Nellore	SRI D.YEDUKONDALU, Senior Civil Judge, Gudur, Nellore District.	SRI G.BHUPAL REDDY, I Addl. Senior Civil Judge, Nellore.
Nizamabad	SRI M.RADHAKRISHNA CHAHAVAN, II Addl. Junior Civil Judge, Nizamabad.	SRI G.VENU, Pri. Junior Civil Judge, Armoor, Nizamabad District.
Warangal	SRI R.RAGHUNATH REDDY, VI Addl. Junior Civil Judge, Warangal.	CH.JITHENDHAR, Junior Civil Judge, Bellampally, Adilabad District
Kurnool	SRI B.RAJASHEKAR, IX Addl. Chief Metropolitan Magistrate, Hyderabad.	SRI C.N.MURTHY, Senior Civil Judge, Allagadda, Kurnool District
Visakhapatnam	SRI T.VENUGOPALA RAO, Pri. Senior Civil Judge, Visakhapatnam.	SRI M.SUNEEL KUMAR, Senior Civil Judge, Parvathipuram, Vizianagaram District.

SPELL - II ON 13.12.2014 & 14.12.2014		
Mahabubnagar	SRI B.RAJASHEKAR, IX Addl. Chief Metropolitan Magistrate, Hyderabad	SRI C.N.MURTHY, Senior Civil Judge, Allagadda, Kurnool District
Metropolitan Sessions Judge, Hyderabad	SRI B.V.L.N.CHAKRAVARTHY, Additional Chief Metropolitan Magistrate for trial of Satyam Scam Cases, Hyderabad - cum - XXI Additional Chief Metropolitan Magistrate, Hyderabad.	SMT D.VAROODHINI, II Addl. Junior Civil Judge-cum-XV Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.
Rangareddy	SRI D.HEMANTH KUMAR, XIII Addl. Chief Metropolitan Magistrate, Hyderabad.	SRI S.NAGESWARA RAO, Junior Civil Judge, Ibrahimpatnam, Rangareddy District.
Chittoor	SRI D.YEDUKONDALU, Senior Civil Judge, Gudur, Nellore District	SRI G.BHUPAL REDDY, I Addl. Senior Civil Judge, Nellore
Karimnagar	SRI M.RADHAKRISHNA CHAHAVAN, II Addl. Junior Civil Judge, Nizamabad.	SRI G.VENU, Prl. Junior Civil Judge, Armoor, Nizamabad District.
Khammam	SRI R.RAGHUNATH REDDY, VI Addl. Junior Civil Judge, Warangal.	SRI CH.JITHENDHAR, Junior Civil Judge, Bellampally, Adilabad District.
Vizianagaram	SRI T.VENUGOPALA RAO, Prl. Senior Civil Judge, Visakhapatnam.	SRI M.SUNEEL KUMAR, Senior Civil Judge, Parvathipuram, Vizianagaram District.
Prakasam	SRI A.SATYANAND, IV Addl. Senior Civil Judge, Guntur.	SRI P.GOVARDHAN, Special Judicial Magistrate of First Class (Excise Court), Guntur.
SPELL - III ON 20.12.2014 & 21.12.2014		
Srikakulam	SRI T.VENU GOPALA RAO, Prl. Senior Civil Judge, Visakhapatnam	SRI M.SUNEEL KUMAR, Senior Civil Judge, Parvathipuram, Vizianagaram District
West Godavari	SRI A.SATYANAND, IV Addl. Senior Civil Judge, Guntur.	SRI P.GOVARDHAN, Special Judicial Magistrate of First Class (Excise Court), Guntur.
Anantapur	SRI B.RAJASHEKAR, IX Addl. Chief Metropolitan Magistrate, Hyderabad.	SRI C.N.MURTHY, Senior Civil Judge, Allagadda, Kurnool District.
Kadapa	SRI D.YEDUKONDALU, Senior Civil Judge, Gudur, Nellore District.	SRI G.BHUPAL REDDY, I Addl. Senior Civil Judge, Nellore.
Adilabad	SRI M.RADHAKRISHNA CHAHAVAN, II Addl. Junior Civil Judge, Nizamabad.	SRI G.VENU, Prl. Junior Civil Judge, Armoor, Nizamabad District.
Krishna	SRI R.RAGHUNATH REDDY, VI Addl. Junior Civil Judge, Warangal.	SRI CH.JITHENDHAR, Junior Civil Judge, Bellampally, Adilabad District
City Civil Court and City Small Causes Court, Hyderabad	SRI B.V.L.N.CHAKRAVARTHY, Additional Chief Metropolitan Magistrate for trial of Satyam Scam Cases, Hyderabad - cum - XXI Additional Chief Metropolitan Magistrate, Hyderabad.	SMT D.VAROODHINI, II Addl. Junior Civil Judge-cum-XV Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.
Nalgonda	SRI D.HEMANTH KUMAR, XIII Addl. Chief Metropolitan Magistrate, Hyderabad.	SRI S.NAGESWARA RAO, Junior Civil Judge, Ibrahimpatnam, Rangareddy District.
SPELL - IV ON 27.12.2014 & 28.12.2014		
Medak	SRI B.V.L.N.CHAKRAVARTHY, Addl. Chief Metropolitan Magistrate for trial of Satyam Scam Cases, Hyderabad - cum - XXI Addl. Chief Metropolitan Magistrate, Hyderabad.	SMT D.VAROODHINI, II Addl. Junior Civil Judge-cum-XV Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.

East Godavari	SRI T.VENUGOPALA RAO, Prl. Senior Civil Judge, Visakhapatnam.	SRI M.SUNEEL KUMAR, Senior Civil Judge, Parvathipuram, Vizianagaram District.
OD Officers in Twin Cities (Two days training program will be held at Andhra Pradesh Judicial Academy, Secunderabad)	SRI D.HEMANTH KUMAR, XIII Addl. Chief Metropolitan Magistrate, Hyderabad.	SRI B.RAJASHEKAR, IX Addl. Chief Metropolitan Magistrate, Hyderabad.

- NOTE:**
1. The above said orders are placed in the High Court's Official Website <http://hc.tap.nic.in>. The downloaded copy of the said proceedings is valid to relieve themselves in consultation with respective Principal District and Sessions Judges.
 2. The officers are directed to report at venue in consultation with the respective Principal District and Sessions Judges by 9:30 A.M. on the dates mentioned against their District.
 3. The Principal District and Sessions Judges/unit heads concerned are requested to make necessary incharge arrangements wherever necessary with regard to Judicial Officers deputed for training as well as Master Trainers.
 4. The Principal District and Sessions Judges may contact the Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh regarding any clarification about the training programme.

S. Jegannathan
REGISTRAR (VIGILANCE)

To

1. The Chief Judge, City Civil Court, Hyderabad.
2. The Chief Judge, City Small Causes Court, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad.
4. The Director, A.P. Judicial Academy, Secunderabad.
5. The Central Project Coordinator, High Court of Judicature at Hyderabad.
(With a request to direct the concerned to place the proceedings in the High Court's Website under general information)
6. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
7. **THE OFFICERS WORKING ON OTHER DUTY IN TWIN CITIES OF HYDERABAD AND SECUNDERABAD.**
 - i) The Registrar General, High Court of Judicature at Hyderabad.
 - ii) The Registrar (Judicial), High Court of Judicature at Hyderabad.
 - iii) The Registrar (Vigilance), High Court of Judicature at Hyderabad.
 - iv) The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
 - v) The Senior Faculty Member - I, Andhra Pradesh Judicial Academy, Secunderabad.
 - vi) The Senior Faculty Member - II, Andhra Pradesh Judicial Academy, Secunderabad.
 - vii) The Secretary, Andhra Pradesh High Court Legal Services Committee, Hyderabad.
 - viii) The Registrar, Andhra Pradesh State Consumer Disputes Redressal Commission, Hyderabad.
 - ix) The Secretary, Andhra Pradesh State Human Rights Commission, Hyderabad.
 - x) The Devasthanams Law Officer, Tirumala Tirupati, Devasthanam, Tirupati.
(With a request to participate two days training programme on 13.12.2014 and 14.12.2014 at Chittoor).
 - xi) The Chief Legal Advisor in the Office of Addl. Director General of Police, CID, Hyderabad.
 - xii) The Chairman, Permanent Lok Adalat, Rangareddy District.
 - xiii) The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad
 - xiv) The Administrative Officer, Andhra Pradesh State Legal Services Authority, Hyderabad.
 - xv) The Deputy Director, Andhra Pradesh Judicial Academy, Secunderabad.

- xvi) The Assistant Director, Andhra Pradesh Police Academy, Hyderabad.
- xvii) The Faculty Member (Law), A.P. Police Academy, Hyderabad.
- xviii) The Assistant Director, Andhra Pradesh Judicial Academy, Secunderabad.
- xix) The Presenting Officer in Enquiry Cell, High Court of Andhra Pradesh, Hyderabad.